

LOK SABHA DEBATES

LOK SABHA

Wednesday, April 30, 1975 | Vaisakha
10, 1897 (Saka)

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

MR. SPEAKER: I have to inform the House of the said demise of Shri Kashi Nath Pandey, who passed away at Lucknow on the 28th April, 1975 at the age of 62.

Shri Pandey was a Member of Second, Third and Fourth Lok Sabha during the years 1957—70. Earlier he had been a Member of Uttar Pradesh Legislative Council during the years 1954—57. A prominent labour leader from Uttar Pradesh, Shri Pandey was the President of the Indian National Trade Union Congress in 1964 and 1965. He represented our country twice in the ILO Conference held at Geneva, and also attended a meeting of Labour Education experts in Switzerland. He participated in the Conference of International Plantation Workers' Federation at Holland and also attended the Conference of Labour Leaders of Non-aligned Countries in Yugoslavia. A soft spoken and amiable person, Shri Pandey always championed the cause of working class in Parliament and outside.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence as a mark of respect.

The Members stood in silence for a short while.

ORAL ANSWERS TO QUESTIONS

**Representations from West Bengal
for setting up Industries in the
State**

*833. SHRI SAMAR GUHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Central Government have received representations from the Government of West Bengal regarding (i) permission for setting up industrial units of different capacities, (ii) extension of existing units, (iii) transfer of industrial units outside the State, and (iv) supply of raw materials;

(b) if so, facts about such representations made during the years 1972—75; and

(c) the reaction of Government thereabout?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) to (c). A statement is laid on the table of the House

Statement

Communications received in this Ministry from the State Government of West Bengal during the last 3 years relate both to individual cases as well as to the general question of the numbers of letters of intent and industrial licences issued in recent years for setting up industrial undertakings in West Bengal. Representations in regard to individual cases are considered in accordance with the procedure followed for processing of applications for industrial approval and the results have been communicated to the parties concerned and to the State Government from time to time. As